

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1340(KB)2018
IA(I.B.C)/938(KB)2024, IA(I.B.C)/679(KB)2024,
IA(I.B.C)/599(KB)2024, IA(I.B.C)/590(KB)2024,
IA(I.B.C)/1806(KB)2023, IVN.P (IBC)/16(KB)2023,
IA(I.B.C)/2048(KB)2023, IA(I.B.C)/971(KB)2022,
IA(I.B.C)/854(KB)2020, IA(I.B.C)/1081(KB)2023,
IA(I.B.C)/1073(KB)2021, IA(I.B.C)/488(KB)2021,
IA(I.B.C)/547(KB)2023, IA(I.B.C)/333(KB)2021,
IA(I.B.C)/1109(KB)2020, IA(I.B.C)/40(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	JINDAL STEEL & POWER LIMITED VS BHARAT NRE COKE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Sweta Poddar, Adv.] For Jeju Metal (P) Ltd.

Mr. Moti Sagar Tiwari, Adv.] For Arun Kumar Jagatraka

Mr. Joy Saha, Sr. Adv.] For the Liquidator of Bharat NRE Coke Ltd.

Ms. Jayati Chowdhury, Adv.]

Mr. Tanish Ganeriwala, Adv.]

Ms. Sucheta Mitra, Adv.]

Ms. Priya Malakar, Adv.]

Ms. Varsha Bagri, Liquidator] Liq-in-person

Ms, Sristi Barman Roy, Adv.] For Respondent no. 10

Ms. Madhuja Barman, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **02.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)